

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 1841.  
TO BE ANSWERED ON TUESDAY, THE 11<sup>TH</sup> MARCH, 2025.**

**COLLATERAL FREE LOAN STARTUP SCHEME**

**1841. SHRI PRADEEP PUROHIT:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has introduced collateral free loan startup schemes under various fields for new entrepreneurs, if so, the specific eligibility criteria for these schemes;
- (b) the details of the beneficiaries of these startup loan schemes in Jharsuguda and Bargarh districts of Odisha;
- (c) whether the total amount of loan provided by the Government under the startup schemes in Odisha and the said districts during the last five years can be shared; and
- (d) whether the Government has any proposal to expand the scope of collateral free loan schemes for startups in Odisha, especially in less developed districts like Jharsuguda and Bargarh and if so, the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

**(a) to (d):** The Government with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country including state of Odisha, launched the Startup India initiative on 16th January 2016.

To provide for an appropriate risk cover and comfort to financial institutions including banks for enabling collateral free lending to startups, the Government is implementing Credit Guarantee Scheme for Startups (CGSS). The Scheme is implemented on a pan-India basis including for the State of Odisha.

CGSS is aimed at enabling collateral free loans through eligible financial institutions such as Scheduled Commercial Banks, All India Financial Institutions (AIFI), Non-Banking Financial Companies and Securities and Exchange Board of India (SEBI) registered Alternative Investment Funds (AIFs), to support eligible borrowers viz. entities recognised as 'Startups' by

DPIIT. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited.

The details of eligibility criteria under the CGSS is provided in the operational guidelines for the Scheme which have been made available online at: [https://www.ncgtc.in/en/product-details/CGSS/Credit-Guarantee-Scheme-for-Start-ups-\(CGSS\)](https://www.ncgtc.in/en/product-details/CGSS/Credit-Guarantee-Scheme-for-Start-ups-(CGSS)) The Scheme has been operationalised from 1st April 2023 and as on 31st January 2025, 263 loans amounting to Rs. 607.56 crore have been guaranteed for startup borrowers, across the country, including state of Odisha.

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